

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 275 OF 2024**

**IN THE MATTER OF:**

**News item titled "Kausambi mei NGT ke niyamo ko undekha kar ho raha avalidh khandan, baalu mafiyoo ne Yamuna nadi ki dhaara mai bana diya raasta" appearing in Circle Samachar dated 13.02.2024**

**MEMO OF PARTIES (As Per ORDER DATED 01.04.2024)**

**News item titled "Kausambi mei NGT ke niyamo ko undekha kar ho raha avalidh khandan, baalu mafiyoo ne Yamuna nadi ki dhaara mai bana diya raasta" appearing in Circle Samachar dated 13.02.2024**

**VERSUS**

- 1. Uttar Pradesh State Pollution Control Board**  
Through Member Secretary  
Building.No. TC-12V. Vibhuti Khand,  
Gomti Nagar. Lucknow-226 010.  
E-mail: ms@uppcb.in (Respondent No. 1)
- 2. District Magistrate, Kaushambi**  
Collectorate Campus Manjhanpur Kaushambi-212207  
Email: [dmkos@nic.in](mailto:dmkos@nic.in) (Respondent No.2)
- 3. Mining Officer, Kaushambi**  
T.P Nagar Mundera Prayagraj Allahabad,  
Mundera, Amirsa, Kaushambi - 212202  
(Narayan Swaroop Hospital) (Respondent No.3)